

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 125

IA No. 1493/2024

In

CP(IB) No. 124/Chd/Pb /2023

(Admitted)

**IN THE MATTER OF:**

Mudraksh Investfin Pvt. Ltd.

...Petitioner/ Financial Creditor

Vs.

Asian Alloys Limited

...Respondent/ Corporate Debtor

**Under Section:** 7, 60(5) IBC 2016,

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 05.08.2024.

-sd-  
Court Officer

July 02, 2024  
SM